

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

Taking note of that Sh. Vineet Kumar, ASJ-02 has been transferred, his first link Ms. Pooja Talwar, ASJ (FTC)-01 is on earned leave and second link Sh. Rajinder Singh, ASJ (SC-RC)-02 has been transferred from West District.

Sh. Satvir Singh Lamba, Spl. Judge (NDPS), his first link Ms. Saumya Chauhan, ASJ (FTC)-02 and second link Sh. Vishal Pahuja, ASJ (SC-RC)-01 have been transferred from West District.

In view of the above, Sh. Deepak Kumar-II, ASJ (FTSC)(RC)-01, West District shall perform duties in bail matters already assigned to the Court of Sh. Vineet Kumar, ASJ-02 and Sh. Satvir Singh Lamba, Spl. Judge (NDPS), for today i.e. 04.08.2026, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.

(DR. VIJAY KUMAR DAHIYA)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 1108/35170-35199 (35170-35199) /Bail Power/Gaz/PDJ West/2026 Dated, Delhi the 04/8/2026
Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI